

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.96/Chd/Pb/2017

In the matter of:

Rajesh Kumar Soni.

....Petitioner-Operational Creditor.

Versus

M/s Mahajan Engineering Works Pvt.Ltd.

....Respondent-Corporate Debtor.

Present: Mr.Rakesh Bhatia, Advocate for petitioner.
Mr.Vineet Sehgal, Advocate for respondent.

The affidavit of service has been filed by the petitioner.
Mr.Vineet Sehgal, Advocate has filed memo of appearance on behalf of the respondent and seeks time to file the power of attorney along with resolution of the Board of Directors and reply to the petition. List the matter for arguments on 30.10.2017. Reply, if any, be filed at least two days before the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 11, 2017.
Ashwani